

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 383 OF 2017 IN
APPEAL NO. 162 OF 2017 &
IA NOS. 396 & 397 OF 2017**

Dated: 23rd May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Essar Power Gujarat Limited

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Ms. Neeha Nagpal
Mr. Mahesh Agarwal
Mr. Vikrant Panchnanda

Counsel for the Respondent(s)

: Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

ORDER

**IA NO. 383 OF 2017
(Appl. for stay)**

We have heard learned counsel for the parties.

List the application for further hearing on **25.05.2017**. *Till then, Interim order to continue.*

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt